GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.619 TO BE ANSWERED ON THE 25TH JUNE. 2019

COMPENSATION FOR FARMER SUICIDE

619. SHRI GIRIDHARI YADAV: SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether one lakh rupees is given to the families of those farmers who die or commit suicide due to drought whereas atleast five lakh rupees is given as compensation to those who die from alcohol consumption;
- (b) if so, the reason for the discrimination which reflects in giving lesser compensation to the farmers:
- (c) whether the Government is proposing to give atleast five lakh rupees to the families of those farmers who have died or committed suicide due to drought; and
- (d) if not, the reasons therefor and the reaction of the Government thereto?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a) & (b): Ex-Gratia payment is provided by the respective state Governments to families of farmers who commit suicide as well as those who die due to alcohol consumption.
- (c) & (d): There is no such proposal under consideration of the Government of India.
